GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO.930

TO BE ANSWERED ON 08.02.2019

Identification of Polluted Rivers

930. SHRI K. PARASURAMAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated any monitoring committee to identify the most polluted rivers other than in Gangetic region across the country;
- (b) if so, the details thereof along with the total number of polluted rivers identified by the Government for the last five years;
- (c) whether the Government has prepared any action plan for cleaning of those polluted rivers; and
- (d) if so, the details thereof and the financial allocation made for the purpose?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) & (b) The Central Pollution Control Board (CPCB) in association with the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) monitors the water quality of rivers across the country, including Gangetic region, through a network of monitoring stations under the National Water Quality Monitoring Programme. As per the report published by CPCB in February 2015, 302 polluted river stretches have been identified on 275 rivers, spread over 28 States and 1 Union Territory, based on Bio-chemical Oxygen Demand (BOD) levels, a key indicator of organic pollution. The State-wise details of identified polluted river stretches are at *Annexure-I.* In the latest CPCB report of September 2018, 351 polluted river stretches have been identified on 323 rivers, spread over 29 States and 2 Union Territory, as per details given at *Annexure-II*.
- (c) & (d) Pollution abatement of rivers is a continuous and ongoing process. It is the primary responsibility of the State Governments/ local bodies concerned to set up facilities for collection, transportation and treatment of sewage being generated and ensure that untreated sewage is not discharged into the rivers, thereby polluting them. This Ministry has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the scheme of National River Conservation Plan (NRCP), on a cost sharing basis between the Central and State Governments.

NRCP {excluding Ganga and its tributaries, which are handled by Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR,RD&GR) from 01/08/2014 onwards} has so far covered polluted stretches of 33 rivers in 76 towns spread over 15 States in the country at a sanctioned cost of Rs. 4801.57 crore, and Central share of Rs. 2337.73 crore has been released to the State Governments for implementation of various pollution abatement schemes. Sewage treatment capacity of 2520.43 mld (million litres per day) has been created so far under the NRCP.

State Governments, apart from their own budgetary allocation, are also accessing financial assistance for creation of sewerage infrastructure, including Sewage Treatment Plants (STPs), in various cities/towns under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart Cities Mission of Ministry of Housing & Urban Affairs as well as Namami Gange programme of MoWR,RD&GR.

To ensure proper treatment of municipal wastewater before discharge into the rivers, CPCB has issued directions under Section 18 1(b) of the Water (Prevention and Control of Pollution) Act, 1974 in April, 2015 to all the SPCBs)/PCCs in the country for setting up of STPs in their respective States. CPCB has also issued directions in October, 2015 to municipal authorities of 66 metropolitan cities and State capitals under Section 5 of the Environment (Protection) Act, 1986 to ensure proper treatment and disposal of sewage generated for abatement of pollution of rivers.

Further, to control discharge of industrial effluents, CPCB and respective SPCBs/PCCs monitor industries with respect to effluent discharge standards and take action for non-compliance under the Water (Prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986. To improve the monitoring of compliance, directions have been issued by CPCB to specific industries to install online 24x7 effluent monitoring systems. Steps have also been taken by CPCB to promote low waste concept in grossly water polluting industries, particularly those located on the river banks.

Annexure-I

Annexure-I referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 930 to be answered on Friday, the 8th February, 2019 on 'Identification of Polluted Rivers'.

State-Wise Polluted River Stretches as per CPCB Report, 2015

S.No.	Name of State	Stretches Identified	Number
1	Andhra Pradesh	Godavari, Hundri, Krishna, Tungabhadra, Pennar, Kundu	6
2	Assam	Mora Bharali, Barak, Beki, Bharalu, Bhogdoi, Boginadi, Brahamputra, Burhidihing, Deepar Bill, Dhansiri, Digboi, Disang, Jia Bharali, Jhanji , Kalong, Kapili, Kharsang, Kohora, Kundli, Kushiara, Manas, Pagldia, Panchnai, Ranga Nadi, Sankosh, Sonai,Subansiri, Kathakal	28
3	Bihar	Ganga, Harbora, Manusmar, Ram Rekha, Sirsia	5
4	Chhattisgarh	Hasdeo, Kelo, Kharoon, Mahanadi, Seonath	5
5	Daman, Diu and Dadra Nagar Haveli	Damanganga	1
6	Delhi	Yamuna	11
7	Goa	Mandovi, Assonora, Bicholim, Chapora, Khandepar, Mapusa, Sal, Valvant	8
8	Gujarat	Mahi, Narmada, Ambika, Amlakhadi, Anas, Balehwar Khadi, Bhadar, Damanganga, Kaveri, Khari, Kim, Kolak, Panam, Bhogavo, Dhadar, Purna, Sabarmati, Shedhi, Tapi, Triveni,	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Beas, Tons, Sirsa, Swan, Sukhana, Suketi Khad, Binwa, Markanda	8
11	Jammu & Kashmir	Banganga, Basanter, Chenab, Chunt Kol, Dewak, Gawkadal, Jhelam, Lidder, Tawi	9
12	Jharkhand	Bokaro, Koel, Damodar, Jumar, Karo, Sankh, Subarnarekha, Koel	8
13	Karnataka	Arkavathi, Bhadra, Bhima, Cauvery, Ghatprabha, Kabini, Kagina, Kali, Krishna, Lakshmantirtha, Malaprabha, Manjira, Shimsha, Tungabhadra, Tungha	15
14	Kerala	Chitrapuzha, Kadambayar, Kallai, Karamana, Keecheri, Kuppam, Manimala, Neeleswaram, Periyar, Pullur, Puzhackal, Thirur, Uppala	13
15	Madhya Pradesh	Banjar, Betwa, Bichia, Chambal, Chillar, Denwa, Gohad, Gour, Jammer, Kalisot, Khan, Kolar, Kshipra, Kunda, Malei, Narmada, Parvati, Shivna, Tapi, Tons, Wainganga	21

16	Maharashtra	Wena, Wainganga, Godavari, Bhima, Krishna, Ulhas,	49
		Kundalika, Tapi, Girna, Panchganga, Nira, Bhatsa,	
		Rangavali, Indrayani, Chandrabhaga, Vashisti, Mithi,	
		Kanhan, Koyna, Amba, Amravati, Bindusara, Darna, Ghod, Gomai, Hiwara, Kan, Manjara, Mor, Morna,	
		Mula, Mula- Mutha, Mutha, Panzara, Patalganga,	
		Pawna, Pedhi, Pelhar, Penganga, Purna, Savitri, Sina,	
		Surya, Urmodi, Vaitrana, Vel, Venna, Waghur, Wardha	
17	Manipur	Barak, Imphal, Iril, Khuga, Khujairok, Lokchao, Maha,	12
''	Manipui	Manipur, Nambul, Sekmai, Thoubal, Wangjing	12
18	Meghalaya	Bugi, Kynshi, Kyrhukhla, Lukha, Myntdu, Nonbah,	10
		Umkhrah, Umshyrpi, Umtrew, Wahblei	
19	Nagaland	Chathe, Dhansiri, Dzu	3
20	Odisha	Baitrani, Brahamani, Budhabalnaga, Daya, Kathajodi,	12
		Koel, Kuakhai, Mahanadi, Nagavalli, Rushikulya,	
		Serua, Vansadhara	
21	Punjab	Ghaggar, Satluj	2
22	Rajasthan	Banas, Chambal, Chappi, Ghaggar, Kali Sindh, Parvati, Jawai, Ujad	8
23	Sikkim	Dikchu, Maney Khola, Rangit, Ranichu, Teesta	5
24	Tamil Nadu	Bhavani, Cauvery, Palar, Sarabanga, Tambirapani, Thirumanimuthar, Vasista	7
25	Telangana	Godavari, Krishna, Manjeera, Musi, Nakkavagu, Sabari, Maner	7
26	Tripura	Gumti, Haora	2
27	Uttar Pradesh	Betwa, Ghaghara, Gomti, Hindon, Kalinadi,	13
		Ramganga, Rapti, Rihand, Sai, Saryu, Ganga,	
		Yamuna, Kosi	
28	Uttarakhand	Bhela, Dhela, Suswa, Ganga, Kosi	5
29	West Bengal	Barakar, Churni, Damodar, Dwarakeshwar, Dwarka,	17
		Ganga, Jalangi, Kaljani, Kansi, Karola, Mahananda,	
		Mathabhanga, Mayurkashi, Rupnarayan, Silabati,	
Tatel		Teesta, Vindhadhari	000
Total:			302

Annexure-II

Annexure-II referred to in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 930 to be answered on Friday, the 8^{th} February, 2019 on 'Identification of Polluted Rivers'.

State-Wise Polluted River Stretches as per CPCB Report, 2018

S.No.	Name of State	Stretches Identified	Number
1	Andhra Pradesh	Kundu, Tungabhadra, Godavari, Krishna, Nagavali	5
2	Assam	Bharalu, Borsola, Deepar Bill, Digboi, Kamalpur, Panchnai Brahamputra, Kharsang, Pagldia, Barak, Baroi Bega, Beki, Bhogdoi, Boginadi, Borbeel, Bordoibam Beelmukh, Burhidihing, Dhansiri, Dikhow, Dikrong, Diplai, Disang, Gabharu, Holudunga, Jai Bharali, Jhanji, Kalong, Kapili, Killing, Kohora, Kulsi, Malini, Mora Bharali, Parashali, Puthimari, Ranga, Samaguri, Sankosh, Silsako, Sorusola, Son, Sonai, Tenga Pukhuri	44
3	Bihar	Sirsia, Farmar, Ganga, Poonpun, Ram Rekha, Sikrahna	6
4	Chhattisgarh	Hasdeo, Kharoon, Mahanadi, Seonath, Kelo	5
5	Daman, Diu and Dadra Nagar Haveli	Damangang	1
6	Delhi	Yamuna,	1
7	Goa	Sal, Mandovi, Talpona, Assonora, Bicholim, Chapora, Khandepar, Sinquerim, Tiracol, Valvant, Zuari	11
8	Gujarat	Amlakhadi, Bhadar, Bhogavo, Khari, Sabarmati, Vishwamitri, Dhadar, Triveni, Amravati (Tributary Of Narmada), Damanganga, Kolak, Mahi, Shedhi, Tapi, Anas, Balehwar Khadi, Kim, Meshwa, Mindhola, Narmada	20
9	Haryana	Ghaggar, Yamuna	2
10	Himachal Pradesh	Sukhana, Markanda, Sirsa, Ashwani, Beas, Giri, Pabbar	7
11	Jammu & Kashmir	Devika, Banganga, Chunt Kol, Gawkadal, Tawi, Basanter, Chenab, Jhelam, Sindh	9
12	Jharkhand	Garga, Sankh, Subarnarekha, Damodar, Jumar, Konar, Nalkari	7
13	Karnataka	Arkavathi, Lakshmantirtha, Malprbha, Tungabhadra, Bhadra, Cauvery, Kabini, Kagina, Kali, Krishna, Shimsha, Asangi Nalla, Bhima, Kumardhara, Netravathi, Tunga, Yagachi	17
14	Kerala	Karamana, Bharathapuzha, Kadambayar, Keecheri, Manimala, Pamba, Bhavani, Chitrapuzha, Kadalundy, Kallai, Karuvannur, Kavvai, Kuppam, Kuttiyady, Mogral, Periyar, Peruvamba, Puzhackal, Ramapuram, Thirur, Uppala	21

15	Madhya Pradesh	Chambal, Khan, Kshipra, Betwa, Sone, Gohad, Kolar, Tapi, Bichia, Chamla, Choupan, Kalisot, Kanhan, Katni, Kunda, Malei, Mandakini (Mp), Newaj, Parvati, Simrar, Tons, Wainganga	22	
16	Maharashtra	Godavari, Kalu, Kundalika, Mithi, Morna, Mula, Mutha, Nira, Vel, Bhima, Indrayani, Mula-Mutha, Pawana, Wainganga, Wardha, Ghod, Kanhan, Kolar (Mah), Krishna, Mor, Patalganga, Pedhi, Penganga, Purna, Tapi, Urmodi, Venna, Waghur, Wena, Bindusar, Bori, Chandrabhaga, Darna, Girna, Hiwara, Koyna, Pehlar, Sina, Titur, Amba, Bhatsa, Gomai, Kan, Manjeera, Panchganga, Panzara, Rangavali, Savitri, Surya, Tansa, Ulhas, Vaitarna, Vashisti	53	
17	Manipur	Nambul, Imphal, Iril, Khuga, Khujairok, Lokchao, Manipur, Thoubal, Wangjing	9	
18	Meghalaya	Umkhrah, Umshyrpi, Kyrhukhla, Nonbah, Umtrew, Lukha, Myntdu	7	
19	Mizoram	Tiau, Tlawng, Tuipui, Tuivawl, Chite, Mat, Saikah, Tuikual, Tuirial	9	
20	Nagaland	Dhansiri, Dzuna, Chathe, Dzu, Dzucha, Sano	6	
21	Odisha	Gangua, Guradih Nallah, Kathajodi, Nandirajhor, Daya, Kuakhai, Banguru Nallah, Bheden, Brahamani, Budhabalnaga, Kusumi, Mahanadi, Mangala, Nagavalli, Nuna, Ratnachira, Rushikulya, Sabulia, Serua	19	
22	Puducherry	Arasalar, Chunnambar	2	
23	Punjab	Ghaggar, Satluj, Kali Bein, Beas	4	
24	Rajasthan	Banas, Chambal,	2	
25	Sikkim	Maney Khola, Rangit, Ranichu, Teesta	4	
26	Tamil Nadu	Cauvery, Sarabanga, Thirumanim Uthar, Vasista, Bhavani, Tambirapani	6	
27	Telangana	Musi, Manjeera, Nakkavagu, Karakavagu, Maner, Godavari, Kinnersani, Krishna	8	
28	Tripura	Burigaon, Gumti, Haora, Juri, Khowai, Manu	6	
29	Uttar Pradesh	Hindon, Kalinadi, Varuna, Yamuna, Gomti, Ganga, Ramganga, Betwa, Ghaghara, Rapti, Sai, Saryu	12	
30	Uttarakhand	Bhela, Dhela, Suswa, Kichha, Kalyani, Ganga, Kosi, Nandour, Pilkhar	9	
31	West Bengal	Vindhadhari, Mahananda, Churni, Dwarka, Ganga, Damodar, Jalangi, Kansi, Mathabhanga, Barakar, Dwarakeshwar, Kaljani, Karola, Mayurkashi, Rupnarayan, Silabati, Teesta	17 351	
Grand Total :				